

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(Pt.)/13232/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lakshmi Boruah,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati the 16th December, 2022.

Sub: **Casual leave, winter vacation permission and station leave permission.**

Ref:- Letter dated 12th December, 2022 received via email.
Letter No. FC.XII-1/2019/650/E, dtd. 09.12.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for (i) **station leave permission from 5:30 PM today i.e. 12.12.2022 till the morning of tomorrow i.e. 13.12.2022** and (ii) **casual leave on 23.12.2022, permission to avail winter vacation w.e.f. 26.12.2022 to 31.12.2022 alongwith station leave permission from the evening of 22.12.2022 till the morning of 02.01.2023**, has been granted. Further, the Counsellor, Family Court, Dhubri and in his absence learned C.J.M/CJM i/c, Dhubri shall remain in charge of your Court and office during this period.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/13233-13235/A, dated , 16-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Chief Judicial Magistrate, Dhubri.
- ✓ 3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
S. P. S.